CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No. 575/2018 in OA No. 1389/2016

This the 12th day of July, 2019

Hon'ble Mr. S.N. Terdal, Member (J) Hon'ble Mr. A.K. Bishnoi, Member (A)

Mohit, Age 22 years S/o Sh. Jai Bhagwan, R/o Vill & PO Issapur, Near Dada Budha Mandir, New Delhi-110073

....Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

- Shri Vishwesh Chaube, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Sh. S.S. Rana,
 Assistant Personnel Officer.
 Railway Recruitment Cell,
 Lajpat Nagar-I, New Delhi

... Respondents

(By advocate: Shri R.V. Sinha with Sh. Amit Sinha)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member (J),

Learned counsel for the applicant submits that the respondents have given offer of appointment to the applicant and complied with the orders of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the order of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, if he is still having any other grievance against the orders now passed by the respondents. No costs.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal) Member (J)

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